

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (Crl.)
9330-9333/2015

No(s).

JYOTI NAGPAL & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ANR. ETC. ETC.

Respondent(s)

(with appln. (s) for exemption from filing O.T. and issue of warrant
of arrest of respt. and permission to file lengthy list of dates)

WITH

SLP(Crl) No. 9275-9276/2015

(With appln.(s) for permission to file lengthy list of dates and
appln.(s) for exemption from filing O.T. and appln.(s) for issue of
warrant of arrest of respt. and Office Report)

Date : 17/02/2016 These petitions were called on for hearing today.

For Petitioner(s)

Mr.Khalid Akhtar,Adv.
Mr. Abhay Kumar,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E RFour weeks time as last chance is given to the Ld.counsel for
the petitioner to comply with the terms of the order dated 11.12.2015
of this Court in respect of all the respondents.

Signature Not Verified

Digitally signed byList the matter again on 07.04.2016.

Sushma Kumari Bajaj

Date: 2016.02.18

10:09:12 TLT

Reason:

(M V RAMESH)
Registrar

SB